

Interim Resolution Professional : Kamal R. Sharma - IBBI Registration No. IBBI/IPA-001/IP-P-01850/2019-2020/12870

Name of the corporate debtor: DIVYA AGRO CHEM PRIVATE LIMITED; Date of commencement of CIRP: 24th February, 2023; List of creditors as on: 07th April, 2023.

List of secured financial creditors belonging to any class of creditors

(Amount in Rs)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	ASREC (India) Limited	05-04-2023	12,29,49,229	7,44,06,000	Secured	12,29,49,229	12,29,49,229	No	1	0			48543229.13	Under Verification
1	<b>Total</b>		<b>12,29,49,229</b>	<b>7,44,06,000</b>	<b>0</b>	<b>122949229.1</b>	<b>122949229.1</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>48543229.13</b>	<b>0</b>